

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

RA 61/99 in OA 1191/97

DATE OF ORDER : 23.9.1999.

Between :-

1. C.Bhadraiah	9. NR Guruswamy
2. V.Venkataramana	10. S.Sambhu Prasad
3. T.L.Reddy	11. PS Lakshmanan
4. D.Srinivasa Rao	12. Y.L.Anjanayam
5. D.S.Sarma	13. KVSKV Prasad
6. A.Venkanna	14. D.Nageswara Rao
7. C.H.Narasaiah	15. V.Suresh
8. S.H.Hassan	

... Petitioners/Applicants

And

1. The Union of India, rep. by its Secretary, M/o Personnel & Training, New Delhi.
2. The Financial Adviser (Defence Services), M/o Defence (Finance), New Delhi.
3. The Controller General of Defence Accounts, R.K.Puram, New Delhi.
4. The Controller of Defence Accounts, Sec'bad.

... Respondents/Respondents

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Counsel for the Applicants : Shri A.V.Sarma

Counsel for the Respondents : Shri V.Vinod Kumar, Addl.CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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... 2.

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Sri A.V.Sarma, counsel for the applicants and Sri V.V.Nod Kumar, learned Standing Counsel for the Respondents.

2. The contentions raised in this Review Application are same as in R.A.60/99. For the reasons stated therein, this R.A. is also dismissed. No costs.

केस संख्या	RA 61/99
CASE NUMBER	04/191/97
नर्णव का तारीख	23/9/99
Date of Judgement
कृत तथ्यार किया गया दिन	6/10/99
Copy Made Ready on
<i>[Signature]</i>	
अमर राज अधिकारी(भाष्यिक) उप रजिस्ट्रार (भाष्यिक) Section Officer (J) /Dy. Registrar	